

**National Company Law Appellate Tribunal**  
**Principal Bench, New Delhi**

**Transfer Original Petition (AT) (MRTP) No. 04/2017**  
**(Old RTPE No. 176/1999)**

**In the matter of:**

**Bansi Lal Arora Trust & Ors.**

**...Appellants**

**Vs.**

**Skipper Towers Pvt. Ltd. & Anr.**

**...Respondents**

**Present:**

**For Appellants:**

**Ms. PremaPriyadarshini, Advocate.**

**For Respondents:**

**Mr. RD Makheeja, Advocate.**

**With**

**Contempt Case (AT) (MRTP) No. 05/2017**

**In**

**Transfer Original Petition (AT) (MRTP) No. 04/2017**

**(Old Contempt Application No. 02/2017**

**In**

**(Old RTPE No. 176/1999)**

**In the matter of:**

**Bansi Lal Arora Trust & Ors....Appellant**

**Vs.**

**Skipper Towers Pvt. Ltd. & Anr....Respondents**

**Present:**

**For Appellants:** Ms. Prema Priyadarshini, Advocate.  
**For Respondents:** Mr. RD Makheeja, Advocate.

**ORDER**  
**(Through Virtual Mode)**

**24.03.2021:** List both the matters 'For Hearing' on **29<sup>th</sup>**  
**April, 2021.**

**[Justice A.I.S. Cheema]**  
**Member (Judicial)**

**[V.P. Singh]**  
**Member (Technical)**

sr/md

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